

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 7279 /Sr. Asstt.- R-1/Upgrad./S&P/Admin. - II

Delhi the

To

All Sr. Accounts Officer / AOs/ DDOs  
O/o the Principal District & Sessions Judge (HQs)

Sub.: Regarding up-gradation of pay scale of Senior Assistant/Reader Grade - I from Rs. 6500-10500 to 10000 - 15200 (pre-revised) (as per 6<sup>th</sup> CPC 15600 - 39100 + Grade Pay of 6600/- with arrears w.e.f. 01.01.1996.

Ref.: Order bearing no. 47068-118/S&P(SJAs)/Admn.II(HQs)/2023 dated 07.06.2023.

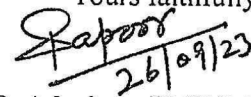
Sir,

As per approval accorded in Office Note dated 26.09.2023 by the Ld. Principal District & Sessions Judge (HQs), I am directed herewith to forward you the (supplementary) list of following officials along with their particulars to extend the benefits of revised / upgraded pay scale in compliance with Order dated 07.06.2023 with the request to revise the pay scales from Rs. 6500 - 10500/- to Rs. 10000 - 15200/- w.e.f. 01.01.1996:

| Sl. No. | Name of Official       | DOJ        | DOP as Sr. Asstt.<br>(6500-10500) | DOR        | Date of Upgradation<br>(10000-15200) |
|---------|------------------------|------------|-----------------------------------|------------|--------------------------------------|
| 1.      | Jagat Singh            | 10.10.1956 | 27.06.1989                        | 31.05.1997 | 01.01.1996                           |
| 2.      | Zile Singh             | 05.06.1958 | 01.05.1990                        | 31.05.1997 | 01.01.1996                           |
| 3.      | Nanak Chand - II       | 01.12.1965 | 01.07.1991                        | 31.01.2004 | 01.01.1996                           |
| 4.      | Kewal Kishan<br>Wahi   | 26.12.1958 | 01.08.1993                        | 31.03.1996 | 01.01.1996                           |
| 5.      | Laxman Rao             | 25.02.1967 | 26.05.1994                        | 30.09.2004 | 01.01.1996                           |
| 6.      | Baldev Raj Dhall       | 05.09.1959 | 01.04.1995                        | 31.03.1996 | 01.01.1996                           |
| 7.      | Agya Ram Sablok        | 08.10.1959 | 01.05.1995                        | 31.01.1998 | 01.01.1996                           |
| 8.      | Sishu Pal<br>Chauhan   | 10.10.1969 | 17.05.1995                        | 31.01.2008 | 01.01.1996                           |
| 9.      | Rati Ram               | 03.10.1963 | 17.05.1995                        | 30.06.2000 | 01.01.1996                           |
| 10.     | Panna Lal Luthra       | 19.03.1959 | 04.07.1995                        | 30.04.1997 | 01.01.1996                           |
| 11.     | Tilak Raj Sibbal       | 08.10.1959 | 04.07.1995                        | 30.11.1997 | 01.01.1996                           |
| 12.     | Rajinder Kochhar       | 08.10.1959 | 04.07.1995                        | 30.04.1997 | 01.01.1996                           |
| 13.     | Kasturi Lal<br>Kapoor  | 08.10.1959 | 04.07.1995                        | 31.03.1996 | 01.01.1996                           |
| 14.     | Shakti Swaroop<br>Puri | 08.10.1959 | 04.07.1995                        | 30.09.2000 | 01.01.1996                           |
| 15.     | N.S. Kataria           | 21.04.1970 | 01.09.1995                        | 31.10.2001 | 01.01.1996                           |
| 16.     | K.K. Trehan            | 02.01.1957 | 01.01.1996                        | 30.06.1996 | 01.01.1996                           |

It is further submitted that, it has been directed to release the arrears, if any, on or before 30.10.2023.

Yours faithfully



A.O. (J), Admin. - II (HQs)

O/o Principal District & Sessions Judge (HQs)

No. 72792-836 /Sr. Asstt.- R-1/Upgrad./S&P/Admin. - II

Delhi the

Copy for information to:

1. The Principal District & Sessions Judges, North / North – West/ West / South – East / South / South – East/ New Delhi/ East/ Shahdara/ North – East & RACC, Delhi/ New Delhi.
2. The Ld. Principal Judge, Family Court (HQs), Dwarka, Delhi.
3. The Director (Admin), Delhi Judicial Academy, Dwarka, Delhi.
4. The HOO/ Sr. AO / AO / DDO, Account Branches, All Districts, Delhi / New Delhi.
5. PS to the Undersigned.
6. Dealing Assistant – Personal File (Admin. – II, Central), Pension Seat (Accounts Branch, All Districts), Delhi / New Delhi.
7. For uploading on LAYERS.
8. For uploading on website.

*Papoor*  
26/09/23

A.O. (J), Admin. – II (HQs)  
O/o Principal District & Sessions Judge (HQs)

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